

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 227 of 2012 & IA-20 of 2014

Dated : 17th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Anand K. Shrivastava
Mr. S.R. Nargolkar – for Consumer

Buddy A. Ranganadhanr for MERC

ORDER

At the request of the learned Counsel for the parties, post the matter for further hearing on **30th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**